

National Company Law Tribunal

Allahabad Bench

CP No. (IB) 20/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018

NAME OF THE COMPANY: Punjab National Bank vs Kunj Fargings Pvt Ltd

SECTION OF THE COMPANIES ACT/ I & B CODE: 7 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Ashok Bhatnagar	Adv.	DEPUTY	
<u>2.</u>	Shahid Kazmi	Adv.	Respondent	

CP No. (IB) 20/ALD/2018

Shri Ashok Bhatnagar for the Financial Creditor. Shri Shahid Kazmi files Vakalatnama for Corporate Debtor Company.

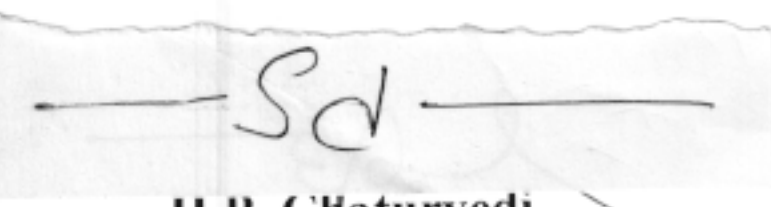
Hence, further opportunity is granted for filing objection to the present I& B petition.

The petitioner counsel also files proof of service, which is taken on record.

The matter to be listed on 27<sup>th</sup> March, 2018.

Date: 26/02/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)